<u>COURT - I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 106 OF 2017

Dated: 15th May, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

Gujarat Granito Manufactures Association Vs.			Appellant(s)	
Central Electricity Regulatory	Commission	& Ors.	Respondent(s)	
Counsel for the Appellant(s)	:	Ms. Sakie Jakharia	I	
Counsel for the Respondent(s)	:	Mr. C.K.Rai Mr. Umesh Prasad for R-1		
		Mr. M.G.Ramachai Ms.Poorva Saigal Mr. Shubham Arya		

<u>ORDER</u>

List the matter on 16.05.2017.

(I. J. Kapoor) Technical Member

(Justice Ranjana P. Desai) Chairperson

ts/kt